

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.502/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M

Name of the Company		Aryan Mining & Trading Corporation Pvt.Ltd, -Versus- Brahmani River Pellets Ltd. & Ors	
Under Section		241/22	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. ANUJ SINGH, Adv.
2. URMILA CHAKRABORTY, Adv.
3. RITOBAN SARKAR, Adv.
4. A. DAS, Adv.

For the Petitioner

Jan
7.11.17

1. Rani Kapur
2. Nirmalya Dasgupta
3. Priya Bose
4. Rajree Mukherjee
- ~~5. Anish Agastha~~

for
Resp. nos - 07/11/17
14x15

1. Soumabho Ghose
2. S.N. Pandey

for Resp. No. 12

7/11/17

1. Sandrita Bhattacharya, Adv. } For R. Nos. 9, 10, 11 & 13

ORDER

Ld. Counsel for the petitioner and the respondent nos. 9 to 15 are present.

The case is already listed on 15/11/2017. So, there is no need to pass any order.

List on 15/11/2017.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)